

FORM A**PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Regulation Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF CREDITORS OF SHUBHKAMNA BUILDWELL AND ESTATES PVT. LTD.

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor	SHUBHKAMNA BUILDWELL & ESTATES PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	29.11.2010
3.	Authority under which Corporate Debtor is Incorporated/ Registered	Registrar of Companies- Delhi (Under Companies Act, 1956, Delhi)
4.	Corporate Identity Number /Limited Liability Identification Number of Corporate Debtor	U45200DL2010PTC210885
5.	Address of the Registered Office and Principal Office (if any) Of Corporate Debtor	Registered Address: Flat No. 37-B, GF, Pocket-IV, Mayur Vihar Phase-I Delhi East Delhi DL 110091 IN
6.	Insolvency Commencement Date in Respect of Corporate Debtor	25.04.2023 (Order received by the IRP on 02.05.2023)
7.	Estimated Date of Closure of Insolvency Resolution Process	29.10.2023
8.	Name, and the Registration Number of the Insolvency Professional acting as interim resolution professional	SHAILENDRA SINGH Regd.No. IBBI/IPA-002/IP-N00471/2017-18/11372 AFA Certificate No. AA2/11372/02/131223/202475
9.	Address, Email of the interim resolution professional, as registered with the Board	Registered Address: 12th Floor, Ashoka Estate, Barakhamba Road, Connaught Place, New Delhi-110001. Registered Email: shailendralaw@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	J- 16, 2 nd Floor, Jangpura Extension, Delhi- 110014 cirp.shubhkamnabuildwell@gmail.com
11.	Last Date for Submission of Claims	16.05.2023
12.	Classes of Creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Home Buyers/ Real Estate Allottee
13.	Names of Insolvency Professionals identified to act as Authorized Representative of Creditors in a class (three names for each class)	(i) Vanita Agarwal IBBI/IPA-002/IP-N01089/2021-2022/13583 (ii) Gaurav Rohilla IBBI/IPA-003/ICAIN00303/2020-2021/13293 (iii) Binod Kumar Singh IBBI/IPA-001/IP-P-02688/2022-2023/14108
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link for downloading claim forms: www.ibbi.gov.in/downloadform.html

Notice is hereby given that the National Company Law Tribunal, New Delhi – V, has ordered the commencement of a Corporate Insolvency Resolution Process against M/s **SHUBHKAMNA BUILDWELL & ESTATES PRIVATE LIMITED** on 25.04.2023 vide order dated 25.04.2023, passed in **TP (Co. Act.)- 55(PB)/2022**, communicated to the IRP on 02.05.2023

The Creditors of the M/s **SHUBHKAMNA BUILDWELL & ESTATES PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 16.05.2023 to the Interim Resolution Professional at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. The operational creditors, including workmen and employees, may submit the proof of claims by in person, by post or electronic means.

A financial creditor belonging to a class (Home Buyers/Real Estate Allottee), as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the Home Buyers in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 04.05.2023

Place: New Delhi



SHAIENDRA SINGH

Advocate & Insolvency Professional

[Regd.No. IBBI/PA-002/IP-N00471/2017-18/11372]

[AFA Certificate No. AA2/11372/02/131223/202475]

Interim Resolution Professional

In CIRP of

SHUBHKAMNA BUILDWELL & ESTATES PRIVATE LIMITED